

(c) the number of Pakistani nationals over staying in India without getting the period of passport/visa extended and reported missing?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) The number of Pakistani nationals who visited India during 1996 and 1997 (upto June) is as below :

1996	57,921
1997 (upto June)	45,390

The number of Indians who visited Pakistan is not known since Pakistan does not inform us regarding visas granted to Indian Nationals.

(b) and (c) In 1996 and 1997 (till June), 53,144 and 38,699 Pakistani nationals respectively returned after the expiry of the prescribed period. As of 30.4.1997, there were 2903 Pakistani nationals reported missing.

[English]

Shramik Vidyalaya

3431. DR. Y.S. RAJA SEKHARA REDDY : Will the Minister of LABOUR be pleased to state :

(a) the number of Shramik Vidyalaya operating in the State of Andhra Pradesh alongwith location thereof;

(b) the objectives thereof and the achievements made by these Vidyalayas during the last three years;

(c) whether there is a proposal to increase these institutions; and

(d) if so, the details thereof and the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) Scheme relating to workers' education is being implemented through Central Board for Workers' Education, an autonomous body set up by the Government of India. The objectives of the Board are promoting effective participation of working class in the process of socio-economic development and creating awareness amongst the working class. In Andhra Pradesh, 3 Regional Centres of the Board are functioning at Hyderabad, Vijaywada and Visakhapatnam. The number of camps organised by these regional Centres are as under :

Name of the Centre	No. of camps and special seminars organised for workers belonging to Rural Unorganised weaker section and small scale industries during		
	1994-95	1995-96	1996-97
Hyderabad	95	77	60
Vijaywada	73	71	45
Visakhapatnam	93	96	59

(c) There is no proposal to set up any new centre in Andhra Pradesh.

(d) Does not arise.

Letter from MPs

3432. SHRI P. KODANDA RAMAIAH : Will the PRIME MINISTER be pleased to state :

(a) whether instructions have been issued by the Government to all Ministries/Departments to acknowledge letters from Members of Parliament within fifteen days and a final reply to be sent within two months;

(b) if so, the details thereof; and

(c) whether any check has been exercised to ensure adherence to these instructions by all Ministries/Departments?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) Yes, Sir. The detailed guidelines to deal with the references received from Members of Parliament (MPs) have been issued to all ministries/departments vide paras 57,60 and 122 of the Central Secretariat Manual of Office Procedure. (MOP).

These guidelines provide that communications received from MPs will be attended to promptly and replied to within 15 days. However, where delay is anticipated in sending a final reply or information is to be obtained from any other ministry or another office, an interim reply will be sent within a fortnight indicating the possible date by which a final reply can be given. There is no provision for sending final reply within two months in the Manual.

(c) All the officers in the ministries/departments of Government of India are expected to observe the guidelines laid down in paras 57 and 60 of the Manual of Office Procedure. They have also been asked to devise a monitoring system to ensure that the replies to the Members of Parliament are sent expeditiously as laid down in para 122 of Manual of Office Procedure. Letters have also been addressed to Minister/Ministers of State by the Minister of State (Personnel).

World Bank Aid

3433. DR. AMRIT LAL BHARTI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Uttar Pradesh has sent any scheme to Union Government for eradication of poverty with World Bank aid;

(b) if so, the details thereof; and